

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2007/07 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
Presiding officer, Industrial Tribunal,
Dibrugarh.

Dated Guwahati the 4th January, 2022

Sub: Casual leave.

Ref:- Your letter No. ITD.01/2021/1049 dtd. 28.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.12.2021 and 31.12.2021 along with station leave permission, from the evening of 29.12.2021 till the morning of 03.01.2022.**

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-05/2007/08/A, dated , 04-01-2022

Copy to:

1. The Project Manager, Gauhati High Court.

S.P.
04/1/22

JT.REGISTRAR (VIGILANCE)

Roa